## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1779/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES:

Ravi Jain

v/s

PB Lounge LLP

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

7) For operational

VIKRANT D. SHETTY ADVOCATE.

7) For Corporate Debter

Advocate

Advocate

SKC Legal

## **ORDER**

## CP No.1779/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that settlement is likely to happen, at his request, list this matter on 22.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)